

**Central Administrative Tribunal  
Madras Bench**

**OA/310/00745/2018**

**Dated Tuesday the 19<sup>th</sup> day of June Two Thousand Eighteen**

**P R E S E N T**

**Hon'ble Mr. R.Ramanujam, Member(A)**

S. Aravind  
Plot No. 29, First Layout  
3<sup>rd</sup> Main Road, Kolathur  
Chennai – 600 099. .. Applicant

By Advocate M/s. N. Mahendra Babu  
Vs.

1. Union of India  
Represented by Joint Secretary/Regional Director (SR)  
Ministry of Personnel, Public Grievances & Pensions  
Staff Selection Commission  
Southern Region, 2<sup>nd</sup> Floor  
EVK Sampath Building, DPI Campus  
College Road, Chennai – 600 006.
2. Staff Selection Commission  
Department of Personnel & Training  
Block No. 12, CGO Complex  
Lodhi Road, New Delhi 110 003.
3. Anil Kumar
4. Subakumaran K
5. Saikat Parua
6. Dominic. D.A
7. Akshay Goel
8. Chandan Kumar
9. Patil Sushant Tukaram
10. Pravin. E
11. Arun Chandar. R
12. Akash Kumar
13. Sunil Kumar Yadav
14. Navaneetha Krishnan. R .. Respondents

**ORAL ORDER**

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

The applicant has filed this OA seeking the following relief:-

“To call for the entire records pertaining the selection proceedings pertaining to the post of Junior Engineer (QA) Discipline – Combat Vehicle in Ministry of Defence in Advt. No. SSC/SR/1/2017 & Category No. SR10117 dated 13.03.2018 of the 1<sup>st</sup> Respondent and consequential order dated 04.04.201 passed by the 2<sup>nd</sup> respondent and quash the same in so far it relates to the Respondents 3 to 14 and the non-selection of the applicant and to consequently direct the 1<sup>st</sup> respondent to select the applicant as Junior Engineer (QA) Discipline – Combat Vehicle in Ministry of Defence with retrospective effect from the date of select list with consequential and pass such further or other orders”

2. When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw the OA. He has made an endorsement to this effect in the records.
3. Accordingly, permission is granted to withdraw the OA. OA is dismissed as withdrawn at the admission stage.

(R.Ramanujam)  
Member(A)  
19.06.2018

AS